

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 193 of 2014

Dated: 13th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Him Urja Pvt. Ltd.

...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan,
Ms. Swapna Seshadri,
Mr. Ishan Mukherjee &
Ms. Akshi Seem

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Suraj Singh R2 & R3
Mr. Buddy A. Ranganadhan &
Mr. D.V. Raghu Vansy for R-1

ORDER

Mr. Pradeep Mishra, learned counsel for the contesting respondent no.2 has argued on the merits of the Appeal and filed his written submissions.

Written Submissions have already been filed on behalf of respondent no.1/State Commission.

Mr. Anand K. Ganesan, learned counsel for the appellant has also been heard in rejoinder submissions.

Thus, arguments are concluded.

Judgment is reserved.

(I.J. Kapoor)
Technical Member
rkt/vg

(Justice Surendra Kumar)
Judicial Member